

NOTIFICATION BY THE HIGH COURT OF GUJARAT, AT AHMEDABAD

(For insertion in the Gujarat Government Gazette, Part - I, Central Section)

As already notified under this High Court Notification No. **C.2101/2021** dated 25.03.2021, the High Court will remain closed for **Summer Vacation** from **Monday, May 10, 2021 to Sunday, June 06, 2021** (both days inclusive). **Preceding and succeeding Saturdays, Sundays and Holidays shall form part of Vacation.**

The arrangement of Judicial work during the Summer Vacation-2021 shall be through Video Conference and as under : -

	Period	Coram	Business
I	10.05.2021 to 13.05.2021	Hon'ble Mr. Justice Umesh A. Trivedi	Urgent Criminal Matters.
		Hon'ble Ms. Justice Vaibhavi D. Nanavati	Urgent Civil Matters.
II	17.05.2021 to 21.05.2021	Hon'ble Mr. Justice Ilesh J. Vora	Urgent Criminal Matters.
		Hon'ble Mr. Justice Nirzar S. Desai	Urgent Civil Matters.
III	24.05.2021 to 28.05.2021	Hon'ble Mr. Justice Bhargav D. Karia	Urgent Civil Matters.
		Hon'ble Ms. Justice Gita Gopi	Urgent Criminal Matters.
IV	31.05.2021 to 04.06.2021	Hon'ble Mr. Justice Biren Vaishnav	Urgent Civil Matters.
		Hon'ble Mr. Justice B.N.Karia	Urgent Criminal Matters.

- i) During summer vacation, the Division Bench matters will also be taken up by Honourable Single Judge for notice and ad-interim relief but final disposal will not be made without placing the matter before Division Bench.
- ii) **There will be no sitting on Saturday, Sunday and closed Holidays.** In case of any urgent mentioning, the Honourable Judges having been entrusted to act as Vacation Judge respectively for Civil and Criminal Business as the case may be, even during Saturdays and Sundays including the closed holidays, it is for that Honourable Judge to decide whether the matter pressed before His/Her Lordship is urgent or not.
- iii) The Registry will remain open from 08.00 a.m. to 01.00 p.m. The office will remain closed on all Saturdays. Only the work of an urgent nature in Vacation will be received by the Registry upto 11.00 a.m. at the relevant Counters. Only those urgent matters will be listed before the concerned Honourable Vacation Judge which are directed so by the concerned Honourable Vacation Judge.
- iv) **The envelopes delivered at the Counters will be kept untouched and unprocessed for at least 24 hours and thereafter it will be forwarded to the concerned section for filing in the CIS. Therefore, Learned Advocates/Party-in-persons may file their matters of extreme urgent nature through e-filing mode.**

- v) The advocates who desire to mention the extreme urgent nature of matters, have got access to mention the matter before the respective Vacation Bench through Mentioning Portal. The online mentioning will be accepted between 7.00 a.m. to 8.00 a.m., from 10.05.2021 to 06.06.2021 (excluding holidays, Saturdays and Sundays). The concerned Honourable Vacation bench would entertain the mentioning matters registered by the learned advocates/party-in-persons as above at 9.00 a.m. onwards (prior to the regular hearing of the matters), during the said period.
- vi) In all Bail Applications, 48 hours notice in the case of matters, from outside the local limits of Ahmedabad City and 24 hours notice in case of matters from Ahmedabad City should be given to the Government Pleaders/Public Prosecutors.

By Order of the Hon'ble Chief Justice

Date : 03.05.2021

3/5/21
Registrar (Judicial)

Copy forwarded with compliments for information to :-

1. The Registrar General, High Court of Gujarat, Sola, Ahmedabad.
2. The Secretary to the Government of Gujarat, Legal Department, Sachivalaya, Gandhinagar, by Email.
3. The Advocate General, High Court of Gujarat, Ahmedabad.
4. The Government Pleader, High Court of Gujarat, Ahmedabad.
5. The Public Prosecutor, High Court of Gujarat, Ahmedabad.
6. The President, Gujarat High Court Advocates' Association, Ahmedabad.
7. The Secretary, Bar Council of Gujarat, Ahmedabad, by Email.
8. The Principal Judge, City Civil Court, Ahmedabad, by Email.
9. All Principal Judges of the State, by Email.
10. All Principal Judges of the Family Court, by Email.
11. The Chief Judge, Small Causes Court, Ahmedabad, by Email.
12. The Chief Metropolitan Magistrate, Ahmedabad, by Email.
13. The President, Industrial Court, Ahmedabad, by Email.
14. The Manager, Government Central Press, Gandhinagar.

High Court of Gujarat,
Ahmedabad 380060
Date: 03/05/2021

H. R. Pilla:
Deputy Registrar
(Board Department).

NOTICE

The Honourable Chief Justice has nominated the following Honourable Judges for attending urgent Judicial work in the High Court of Gujarat during the period of **Summer Vacation** from **Monday, May 10, 2021 to Sunday, June 06, 2021** (both days inclusive), under Rule 3 of the Gujarat High Court Rules, 1993 as under :-

HONOURABLE MR. JUSTICE UMESH A. TRIVEDI

(His Lordship will be available through Video Conference for hearing of matters between 09.00 A.M. to 12.00 Noon from 10th May, 2021 to 13th May, 2021).

Period	Business	Name and address of the Court Master
Saturday, 8 th May, 2021 to Saturday, 15 th May, 2021.	Urgent Criminal Matters	Mr. Hemal A. Naik B/10, Ojas Apartment, Nehrunagar Char Rasta, Ambawadi, Ahmedabad-380 015. Phone : 9824199829

HONOURABLE MS. JUSTICE VAIBHAVI D. NANAVATI

(Her Ladyship will be available through Video Conference for hearing of matters between 09.00 A.M. to 12.00 Noon from 10th May, 2021 to 13th May, 2021).

Period	Business	Name and address of the Court Master
Saturday, 8 th May, 2021 to Saturday, 15 th May, 2021.	Urgent Civil Matters	Mrs. R. S. Makwana B-404, Madhuram Apartment, Opp. St. Kabir School, Naranpura, Ahmedabad-380013 Phone : 9408237393

HONOURABLE MR. JUSTICE ILESH J. VORA

(His Lordship will be available through Video Conference for hearing of matters between 09.00 A.M. to 12.00 Noon from 17th May, 2021 to 21st May, 2021).

Period	Business	Name and address of the Court Master
Sunday, 16 th May, 2021 to Sunday, 23 rd May, 2021.	Urgent Criminal Matters	Mr. Devendra P. Patel 203, D 1 Type Tower, Vastrapur Government Colony, Near Vastrapur Bahumali Bhavan, B/h. Memnagar Swaminarayan Gurukul, Vastrapur, Ahmedabad. Phone : 9998341545

HONOURABLE MR. JUSTICE NIRZAR S. DESAI

(His Lordship will be available through Video Conference for hearing of matters between 09.00 A.M. to 12.00 Noon from 17th May, 2021 to 21st May, 2021).

Period	Business	Name and address of the Court Master
Sunday, 16 th May, 2021 to Sunday, 23 rd May, 2021.	Urgent Civil Matters	Mr. Avinash R. Patel 4, Ashapuri Society Part-2, Nr. Aavkar Hall, Ghodasar, Ahmedabad-380050. (M) : 9879341169

HONOURABLE MR. JUSTICE BHARGAV D. KARIA

(His Lordship will be available through Video Conference for hearing of matters between 09.00 A.M. to 12.00 Noon from 24th May, 2021 to 28th May, 2021).

Period	Business	Name and address of the Court Master
Monday, 24 th May, 2021 to Sunday, 30 th May, 2021.	Urgent Civil Matters	Mrs. Sheela Vijay 149, Sarvodayanagar-III, Near K.K. Nagar, Ghatlodia, Ahmedabad-380 061. Phone : 9428219706

HONOURABLE MS. JUSTICE GITA GOPI

(Her Ladyship will be available through Video Conference for hearing of matters between 09.00 A.M. to 12.00 Noon from 24th May, 2021 to 28th May, 2021).

Period	Business	Name and address of the Court Master
Monday, 24 th May, 2021 to Sunday, 30 th May, 2021.	Urgent Criminal Matters	Mrs. Sindhu R. Nair D-201, Satej Apartments, Opposite Cambay Grand Hotel, Off. S. G. Road, Ahmedabad.380054. Phone : 9898031046

HONOURABLE MR. JUSTICE BIREN VAISHNAV

(His Lordship will be available through Video Conference for hearing of matters between 09.00 A.M. to 12.00 Noon from 31st May, 2021 to 04th June, 2021).

Period	Business	Name and address of the Court Master
Monday, 31 st May, 2021 to Sunday, 06 th June, 2021.	Urgent Civil Matters	Mr.K.A.Bukhari 28, Lovely Park, Opp. Vishala Hotel, B/h. Bacha Motors, Narol-Sarkhej Highway, Juhapura, Ahmedabad. Phone : 9998407402

HONOURABLE MR. JUSTICE B. N. KARIA

(His Lordship will be available through Video Conference for hearing of matters between 09.00 A.M. to 12.00 Noon from 31st May, 2021 to 04th June, 2021).

Period	Business	Name and address of the Court Master
Monday, 31 st May, 2021 to Sunday, 06 th June, 2021.	Urgent Criminal Matters	Mr.A.I.Parmar B-45, Surekha Park Society, Shaktikrupa Nagar-3, I.O.C. Road, Chandkheda, Ahmedabad-382424. Mobile: 9601269972

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Date: 03/05/2021.

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